NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose **	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.59/ BB/2017	-	For Compli- ance		Harsha Mutt Vs Lukup Media Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER RE	PRESENTATION TO WHOM	SIGNATURE Trysof Aradyo				
	PRAJWAL · K·ARADHYA 9632516869.	· FINANCIAL CLEDITOR (Peli Honer)					
2	ZAKSHMI MENON 9880073412		Lakshori				

Counsel for petitioner is present. Counsel for respondent is also present. Shri C.K. Nanda Kumar, Advocate, has filed vakalat for respondent.

Counsel appearing for respondent requested time to file objections.

List it on 30.08.2017 and the matter will be heard on that day and no adjournment will be given.

MEMBER (J)

MEMBER (T)